MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 6 Imphal, Saturday, April 25, 2026 (Vaisakha 5, 1948)

GOVERNMENT OF MANIPUR
SECRETARIAT: FINANCE DEPARTMENT
(EXPENDITURE SECTION)

Notification No. 01/2026 - State Tax (D)
Imphal, the 24th April, 2026

No. TAX/4(53)/GST-NOTN/2016:— In exercise of the powers conferred by sub-section (6) of section 39 of the Manipur Goods and Services Tax Act, 2017 (3 of 2017), the Commissioner, on the recommendations of the GST Council, hereby extends the due date for furnishing the return in **FORM GSTR-3B** for the month of March, 2026 till the twenty-first day of April, 2026, for the registered persons who are required to furnish return under sub-section (1) of section 39 read with clause (i) of sub-rule (1) of rule 61 of the Manipur Goods and Services Tax Rules, 2017.

2. This notification shall come into effect from 20th day of April, 2026.

MERCINA R. PANMEI,
Commissioner of Taxes, Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

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Date: 25-04-2026 12:51:31